

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CA(CAA)-26(PB)/2017(a)

IN THE MATTER OF:

Sh. Praveen Pandey & Monnet Power Co. Ltd. APPLICANT / PETITIONER
Vs
M/s Meha Metals Components Pvt. Ltd. RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 23.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**


For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 21st September 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**